

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**Date : 2nd January, 2017
Time : 10:30 AM**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 556/2016	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for Govt. of NCT Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA
FOR HEARING			
2.	Original Application No. 377/2015 (M.A. No. 908/2015)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Ms. Tripta Sood, Adv. for Intervenor Mr. Balendu Shekhar, Adv. for SDMC Mr. Avneesh Arputham, Adv.
3.	Original Application No. 339/2016 (M.A. No. 1081/2016)	Tree Protection Team Vs. State of U.P. & Ors.	Mr. Siddhartha Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 to 4, 5&7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.

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